

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.04.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/181/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : RSM Industries Pvt Ltd
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : Sec 60(5)(c) Of IBC 2016

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/183/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : Sunbright Industries Pvt Ltd
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : Sec 60(5)(c) Of IBC 2016

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ORDER

Learned Counsel for Applicant Mr. Saai Sudharsan Sathiyam is present through video conferencing platform and seeks some more time to file rejoinder. Learned Counsel for Respondent Mr. T. Ravichandran is present through video conferencing platform.

Taking into consideration the said representation three days time is granted to file rejoinder. A copy of the same shall also be made available well in advance to Learned Counsel for the Respondents. Post this matter on **20.04.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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